| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|----|---------------|--------|-----------------|------|------|---------------|
| 20 | Nagaland | 687.30 | 782.93 | 10.0 | 4.3 | 9.0 |
| 21 | Orissa | 407.78 | 497.31 | 60.8 | 37.6 | 57 . 2 |
| 22 | Pondicherry | 385.45 | 506.17 | 22.9 | 9.9 | 14.1 |
| 23 | Punjab | 543.51 | 642.51 | 22.1 | 18.7 | 20.9 |
| 24 | Rajasthan | 478.00 | 568.15 | 35.8 | 29.7 | 34.4 |
| 25 | Sikkim | 531.50 | 741.68 | 31.8 | 25.9 | 31.1 |
| 26 | Tamil Nadu | 441.69 | 559.77 | 37.5 | 19.7 | 28.9 |
| 27 | Tripura | 450.49 | 555.79 | 44.5 | 22.5 | 40.6 |
| 28 | Uttar Pradesh | 435.14 | 532.12 | 42.7 | 34.1 | 40.9 |
| 29 | Uttarakhand | 486.24 | 602.39 | 35.1 | 26.2 | 32.7 |
| 30 | West Bengal | 445.38 | 572 . 51 | 38.2 | 24.4 | 34.3 |
| | All India | 446.68 | 578.80 | 41.8 | 25.7 | 37.2 |

Membership in "Open Government Partnership"

2532. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India is a member of "Open Government Partnership" where 80 countries were invited and India was a Steering Committee member of that Organisation;

(b) if so, what made India to join such an organisation sponsored by State Department of USA and abruptly withdraw from it; and

(c) who is accountable for this turn around?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHMAD) : (a) to (c) The U.S. has initiated an international Open Government Partnership [OGP] which is proposed to be launched in September 2011 in New York. India was invited to be on the Steering Committee of nine countries to prepare for the OGP.

- 2. Government had agreed to participate in the meeting of the Steering Committee, but had conveyed that a formal decision on our participation in the OGP would depend on the eventual structure, process and mandate of the OGP.
- 3. The proposed framework of OGP mandates participating countries to make in the international forum new national commitments on Open Government that 'stretches' beyond existing national commitments; prescribes the process for the Government to formulate those commitments; requires annual reports from countries on their performance; and envisages evaluation of a country's performance by a panel of independent international experts and NGOs.
- 4. The Government had on a number of occasions conveyed its concerns to the U.S. and others that new and additional commitments on governance should be made before the national Parliament, and not in an *ad hoc* international forum; and, that the decision making process for the government, as also performance report and evaluation are also the prerogatives of national Parliament. Government is also concerned that potential multilateral and political implications of the proposed OGP framework needed to be examined further.
- 5. Government had, instead, proposed an alternative approach to use OGP as a platform to generate awareness and acceptance of Open Government policies; exchange best practices on legislative, institutional and technological tools to advance Open Government; and, promote capacity building in interested countries.
- 6. As a country that has played a pioneering role in Open Government, Government of India remains ready to contribute to the development of Open Government internationally, and is also prepared to support the OGP, if the specific concerns of Government of India are addressed.

Staff strength in Planning Ministry

2533. SHRI AMBETH RAJAN: Will the PRIME MINISTER be pleased to state:

(a) the details of total sanctioned staff strength in the Ministry group-wise *i.e.* Group A to Group D;

(b) out of the total strength, the number of jobs earmarked for SC/ST category as per Government of India's reservation policy; and

(c) the reasons, if any, for the staff strength not being in accordance with the reservation policy of Government of India?